

Name of Corporate Debtor:		M/s. Perfect Infraengineers Ltd.												
Date of Commencement of CIRP:		15-07-2024 (Order received on 16.07.2024)												
List of Creditors as on:		12-02-2026												
List of secured financial creditors (Other than financial creditors belonging to any class of creditors)														
(Amount in ₹)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	ICICI Bank	26-07-2024	9,33,22,466	7,90,23,666	Secured	9,33,22,466	9,33,22,466	No	52.85%	-	-	1,42,98,800*	-	The entire claim of ICICI Bank was admitted earlier. Subsequently ICICI Bank vide email dated 12 March 2025 informed the RP regarding the recovery of Rs.1,42,98,800 which is being recovered from the sale of mortgaged asset of the personal guarantors of the Corporate Debtor under SARFAESI Act, 2002. Hence the admitted claim is reduced to that extent.
2	Technology Development Board	30-07-2024	7,04,98,031	7,04,98,031	Secured	7,04,98,031	7,04,98,031	No	47.15%	-	-	-	-	-
Total			16,38,20,497	14,95,21,697		16,38,20,497	16,38,20,497		100.00%	-	-	1,42,98,800	-	

* Amount recovered by ICICI Bank. Details mentioned in the remark coloum